

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-213
IB-2413/ND/2019
IA/5334/2020

IN THE MATTER OF:

M/s Imperial Fastene

....Applicant

Vs.

Solven Power Systems Pvt Ltd

.....Respondent

SECTION

U/s 9 IBC Code, 2016

Order delivered on 11.12.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Sushil Aggarwal

For the Respondent :

ORDER

List the matter on 07.01.2021.


-Sol-

(K.K. VOHRA)
MEMBER (T)


-Sol-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)